

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO.3867 OF 2001

RAJENDER SINGH

....APPELLANT

VERSUS

VIJAY PAL @ JAI PAL & ORS.

....RESPONDENTS

ORDER

Perused office report dated 8th May, 2009 and the letter of the lower court seeking extension of time for final disposal of the suit No.353/02. Time to complete the hearing and dispose of the suit finally is extended by six months.

**NEW DELHI,
MAY 13, 2009.**

.....J.
(TARUN CHATTERJEE)

.....J.
(H.L. DATTU)



JUDGMENT